

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated, the 14<sup>th</sup> August, 2019.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that there will be no Single Bench of Hon'ble Mr. Justice M.V Muralidaran on **14<sup>th</sup>, 16<sup>th</sup> & 17<sup>th</sup> August, 2019** as His Lordship is on leave.

Sd/-  
**REGISTRAR (Judl)**  
**HIGH COURT OF MANIPUR**  
Imphal, the 14<sup>th</sup> August, 2019

No.HCM/1/96/BENCH/ 17025-45  
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation to the learned members*

W. Tane...  
**REGISTRAR (Judl)**  
**HIGH COURT OF MANIPUR**